

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). Underwater explorations of Dwarka carried out since 1982 have led to the following significant findings:-

— a jetty and inner and outer fortifications;

— Mooring stones and large 3-holed anchors datable to 1500 BC found in 12.5 metre water depth.

— A number of antiquities, such as seal inscribed jar, anchors, pottery, iron, bronze and copper artifacts and bases of flagposts recovered.

(c) and (d). As per the tentative conclusions drawn, the legendary city of Dwarka is believed to have been a large fortified port-city built by reclaiming land from the sea and subsequently submerging in it. The excavated city could be assigned to 1600 B.C. based on the Thermoluminescence date.

(e) and (f). Explorations in the vicinity of Somnath upto 10 metre water depth were carried out in January, 1992

Finance for Rural Water Supply and Sanitation Projects

2565. DR. Y.S. RAJASEKHAR REDDY:
SHRI RABI RAY:
SHRI GOPI NATH GAJAPATHI:
SHRIMATI BASAVA RAJESWARI:
SHRI DHARMABHIKSHAM:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a national level financing institution for

rural water supply and sanitation projects to attract public contribution and investment in this sector; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Purchase of Land in States

2566. SHRI RAM PUJAN PATEL: Will the PRIME MINISTER be pleased to state:

(a) the names of the States where residents of other States cannot purchase land; and

(b) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) and (b). The information is being collected from the State Governments and will be laid on the table of the House.

[*English*]

Workers affected by 'Exit Policy'

2567 SHRI TARIT BARAN TOPDAR:
SHRI RUPCHAND PAL

Will the PRIME MINISTER be pleased to state:

(a) whether a large number of employees of the sick public sector undertakings may lose their jobs in the coming years as a result of "Exit Policy";

(b) if so, the number of the employees likely to be affected as a result thereof; and

(c) the basis for calculating the number of these employees?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). As per the Sick Industrial Companies (Special Provisions) Act 1985, all sick industrial companies in the public sector are liable to be referred to the Board for Industrial & Financial Reconstruction (BIFR) for the formulation of suitable revival/rehabilitation schemes. Based on the performance upto the year 1990-91, there are 54 such sick industrial public sector undertakings and the total number of regular employees in these 54 enterprises are 3.33 lakh as on 31.3.1991. BIFR will consider specific viable proposal for suitable revival/rehabilitation and may also examine the number of employees becoming redundant in each case.

Disinvestment of Shares in Public Sector Undertakings

2568. SHRI CHITTA BASU: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have carried out disinvestment of shares in the Public Sector Undertakings;

(b) if so, the names of the Undertakings and percentage of disinvestment in each of these;

(c) whether the Government propose to go in for further disinvestment of shares in Public Sector Undertakings soon; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (d). Disinvestment of shares of a few selected public sector undertakings has been carried out the details of which are given in the enclosed statement. There is no proposal to go in for further disinvestment in the current financial year.

STATEMENT

<i>Sl. No.</i>	<i>Name of the PSE</i>	<i>%age of disinvestment</i>
1	2	3
1.	Hindustan Petroleum Corpn. Ltd.	20.00
2.	Indian Railway Constn. Co. Ltd.	0.27
3.	Minerals & Metals Trading Corpn.	0.67
4.	Bharat Petroleum Corpn. Ltd.	20.00
5.	Bharat Earthmovers Ltd.	20.00
6.	Videsh Sanchar Nigam Ltd.	20.00
7.	State Trading Corpn.	7.98